

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 02/59/2015
RT CP No.185/Chd/Hry/2017**

Shri Sanjay Gupta

...Petitioner


Versus.


Nalwa Sons Investment Ltd. & Ors.

...Respondents

Present: None.

Case has been received by transfer from NCLT, New Delhi. As per order dated 01.10.2015, the respondents were proceeded against ex-parte. The matter be listed for hearing on 22.08.2017. Notice to the petitioner be sent by Speed Post for the date fixed.


(Justice R.P. Nagrath)
Member (Judicial)


June 28, 2017
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